is one on Employment and Training under the Planning Commission for suggesting the plant target for the next plan period. They have, however, made no estimate of the backlog of unemployment at the end of 1965-66.

INCREASED CHINESE ACTIVITY ON THE NORTHERN BORDERS

113. SHRI R. S. KHANDEKAR: WiU the Minister of DEFENCE be pleased to state;

(a) whether it is a fact that there has been an increased Chinese activity along the entire northern borders of the country; and

.(b) if so, what is its magnitude?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) Chinese activity along our orders and in the .areas occupied by them continues unabated. Their build-up is, and has "been for some time, heavier than what it was during the autumn of 1962.

DEMANDS OF ALL INDIA POUT AND DOCK WORKERS FEDERATION

114. SHRI OM MEHTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government have accepted th_e demands made by the All-India Port and Dock Workers Federation during the talks held from 28th to 30th April, 1964; and

(b) if so, what -are the demands which have been accepted by Government and what action they propose to take on these demands?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHOHI-LAL MALVIYA): (a) and (b): The demands raised by the All India Port and Dock Workers' Federation are under the consideration of Government.

ENTRY OF HOSTILE NAGAS INTO NAGALAND

115. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 259 in the Rajya Sabha on the 9th May, 1964 and state:

(a) whether all the 400 hostile Nagas in question have since entered Nagaland;

(b) whether any of the arms of those Nagas have since come into the possession of Government of India or of the Government of Nagaland; and

(ci whether any particular activities of these 400 hostile Nagas have been noticed?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) The rest of the Naga hostiles from this gang of 400 arc reported to have proceeded towards the SOMRA Tract in Burmese territory.

(b) No, Sir.

(c) No, Sir.

MALTREATMENT OF INDIAN RESIDENTS IN CHINA

116. SHRI UTTAM SINGH DUGAL: Will the PRIME MINISTER be pleased to state:

(a) whether there was any maltreatment or oppression of Indian residents in China during the Chinese aggression or afterwards; and

(b) :>f so, what steps were taken to protect them from persecution?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) The Indian nationals who are still living in China are living under difficult conditions. However, no cases of confiscation of their properties and denial to them of prescribed food rations, medical aid, etc., have been reported to our Embassy.

(b) After the closing down of our Consulate General in Shanghai, the

interests of these Indians are being looked after by our Embassy in Peking and the Embassy is doing everything to render them assistance wherever possible.

OFFICE OF THE INDIAN HIGH COMMISSIONER IN U.K.

117. SHRI M. M. DHARIA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of employee^ in the Office of the Indian High Commissioner in the United Kingdom;

(b) how many employees in the said Office are non-Indians;

(c) what is the amount of expenditure incurred on the Office every year; and

(d) whether Government have recent'}' received any complaints regarding the working of the office; if so, what is the nature of these complaints?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI GULZARI LAL NANDA): (a) 347.

(b) 308.

(c) Rs. 63-25 lakhs in 1958-59. Rs. 76-21 lakhs in 1959-60. Rs. 71-19 lakhs in 1980-61. Rs. 69-79 lakhs in 1961-62. Rs. 70-27 lakhs in 1962-63.

(d) Yes, Sir; two complaints were received recently. One related to the alleged indifference of the High Com mission towards the Indian Artists, who participated in Edinburgh Festi val, and second pertailed to alleged removal of portrait of Mahatma Gandhi from the Reading Room of the High Commission. Both these com plaints were found to be baseless.

WORK ON MIG PROJECTS

118. SHRI P. ABRAHAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the work on MIG projects is going according to schedule; and

(b) if not, what are the reasons therefor?

THE MINISTER OF DEFENCE PRO-DUCTION (SHRI K. RAGHU RAMA-IAH): (a) Yes, Sir.

(b) Does not arise.

119. *[Transferred to the 4th June, 1964.]*

ACTIVITIES OF HOSTILE NAGAS

120. SHRI R. K. BHUWALKA: Will the Minister of DEFENCE be pleased to state:

■(a) whether it is a fact that the activities of hostile Nagas at present are on the increase;

(b) if so, how many incidents occurred during, the last month in which the hostile Nagas used arms and ammunition;

(c) how many persons were killed and injured in those incidents; and

(d) what steps are taken by Government to curb the activities of hostile Nagas?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : (a) There is-no evidence to show that the Naga hostiles have recently intensified' their activities. However, their usual activities involving terrorism, intimidation of loyal Nagas, extortion of money from civilians, dacoities and occasional firing on security columns and posts, continue.

(b) Total number of encounters between security forces and Naga hostiles during the month of April. 1964 is 20.

(c) As a result of encounter; mentioned in (b) above, 18 hostiles were killed and 5 wounded. As regards Security Forces. 1 each of Army and Assam Rifles was killed and 4 each of Armv and Assam Rifles and 2 Policemen were wounded.

(d) All necessary steps are being taken by Government to curb the activities of hostile Nagas. It will not